

S.K.M. Real Infra Limited
Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

1. List of claims submitted by Financial Creditors

Name of the Creditor	Claim Submitted as per Form 'C'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
Prudent ARC Ltd	90,85,85,745.61	90,85,85,745.61	-	-	Amount admitted as per the Books of Accounts of Indian Overseas Bank. The debt was assigned to Prudent ARC Ltd.
Total Financial Claims	90,85,85,745.61	90,85,85,745.61	-	-	